

RAJYA SABHA

Wednesday, the 26th June, 2019/5th Ashadha, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

Notification of the Ministry of Home Affairs

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं विदेशी अभिदाय (विनियमन) अधिनियम, 2010 की धारा 49 के अधीन विदेशी अभिदाय (विनियमन) संशोधन नियम, 2019 को प्रकाशित करने वाली गृह मंत्रालय की अधिसूचना सं. सा.का.नि. 199 (अ), दिनांक 7 मार्च, 2019 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. 36/17/19]

- I. **Notifications of the Ministry of Petroleum and Natural Gas**
- II. **Reports and Accounts (2017-18) of Petroleum and Natural Gas Regulatory Board (PNGRB) and related papers**
- III. **MoU (2019-20) between Government of India and GAIL (India) Ltd.**

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table—

- I. (i) A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas, Notification No. G.S.R. 395 (E), dated the 31st May, 2019, publishing the Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Amendment Order, 2019, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. 61/17/19]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under sub-section (4) of Section 29 of the Petroleum Act, 1934:—
 - (1) G.S.R. 762 (E), dated the 10th August, 2018, publishing the Petroleum (Amendment) Rules, 2018.